F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 08.03.2017

Corrigendum to ORDER No. 28 of 2017

In partial modification of Order No. 28 of 2017, the sitting notified for CESTAT, Ahmedabad w.e.f. 27.03.2017 to 07.04.2017, may be read as "Hon'ble Dr. D. M. Mishra and Hon'ble Sh. Raju, Member (Technical)" instead of "Hon'ble Dr. D. M. Mishra, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)".

By Order

(A. Mohan Kumar)

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Deputy Registrar